ANNUAL GENERAL TRANSFERS - 2025

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The Hon'ble the Chief Justice and Administrative Judges of the Bombay High Court have been pleased to make the following postings :-

DISTRICT JUDGE

Sr. No.	Judge Code	NAME	PRESENT POSTING	PROPOSED POSTING
1	100001	Ms. Vijaya V. Ambre	District Judge-1 and Additional Sessions Judge Margao,South Goa	Merces, Tiswadi, North Goa
2	100035	Ms. Dvijple@ Dvija V. Patkar	President, Goa Administrative Tribunal Panaji,North Goa	Mapusa, North Goa
3	100018	Ms. Durga V. Madkaikar	Presiding Officers, Fast Track Special Court, POCSO Panaji,North Goa	Retained
4 (#)	100036	Ms. Sharmila Anant Patil	District Judge-1 and Additional Sessions Judge Mapusa,North Goa	Goa Administrative Tribunal, North Goa, Panaji
5	100037	Ms. Pooja C. Kavlekar	District Judge – 2 and Additional Sessions Judge, Margao, South Goa	Retained
6	100039	Ms. Vijayalaxmi R. Shivolkar	Presiding Officer, Industrial Tribunal – cum – Labour Court – I Panaji,North Goa	Retained
7	100041	Shri Ram Subrai Prabhu Dessai	District Judge-2 and Additional Sessions Judge Mapusa,North Goa	Margao, South Goa
8	100040	Ms. Apurva R. Nagvenkar	District Judge – 3 and Additional Sessions Judge, Merces, Tiswadi, North Goa	Mapusa, North Goa
9	100046	Ms. Shilpa Shashikant Pandit	Ad-hoc District Judge – 2 and Additional Sessions Judge, Merces, Tiswadi, North Goa	Retained
10	100047	Ms. Reina Sheila Fernandes	Ad-hoc District Judge-1 and Additional Sessions Judge Mapusa,North Goa	Retained

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CIVIL JUDGE, SENIOR DIVISION

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Sr. No.	Judge Code	NAME	PRESENT POSTING	PROPOSED POSTING
1	100048	Ms. Shubhada Atchut Dalvi	Civil Judge, Senior Division and Chief Judicial Magistrate, Merces, Tiswadi, North Goa	Margao, South Goa
2	100052	Ms. Sarika Nilesh Faldessai	Secretary District Legal Services Authority Margao,South Goa	Merces, Tiswadi, North Goa
3	100045	Shri Carlo Rohin Santana Da Silva	Civil Judge, Senior Division and Chief Judicial Magistrate Margao,South Goa	Ponda, North Goa
4	100055	Ms. Vaishali Ashok Lotlikar	Civil Judge, Senior Division and Judicial Magistrate, First Class Mapusa,North Goa	Margao, South Goa
5 (*)	100060	Ms. Girija Govind Gaonkar (Renu Singh)	Civil Judge, Senior Division and Judicial Magistrate, First Class Mapusa,North Goa	Quepem, South Goa
6	100061	Ms. Puja Ulhas Suryarau Sardessai	Civil Judge, Senior Division and Judicial Magistrate, First Class Margao,South Goa	Mapusa, North Goa
7 (*)	100063	Ms. Suman Chandrakant Gad	Ad-hoc Civil Judge, Senior Division and Judicial Magistrate, First Class Quepem,South Goa	Mapusa, North Goa
8 (#)		Ms. Nilima Shrikant Kankonkar	Ad-hoc Civil Judge, Senior Division and Judicial Magistrate, First Class Mapusa,North Goa	Secretary, District Legal Services Authority, Margao, South Goa
9	100065	Shri Jude Torex Sequeira	Ad-hoc Civil Judge, Senior Division and Judicial Magistrate, First Class Ponda,North Goa	Mapusa, North Goa

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CIVIL JUDGE, JUNIOR DIVISION

Sr. No.	Judge Code	NAME	PRESENT POSTING	PROPOSED POSTING
1	100067	Ms. Akshata Anand Kale	Civil Judge, Junior Division and Judicial Magistrate, First Class Sattari-at-Valpoi,North Goa	Mapusa, North Goa
2	100068	Ms. Purva Vishnudas Naik	Civil Judge, Junior Division and Judicial Magistrate, First Class Mapusa,North Goa	Sattari-at-Valpoi, North Goa
3	100069	Ms. Anusha Digamber Kaisukar	Civil Judge, Junior Division and Judicial Magistrate, First Class Sanguem,South Goa	Bicholim, North Goa
4	100074	Shri Waseem Hussain Rizvi	Civil Judge, Junior Division and Judicial Magistrate, First Class Bicholim,North Goa	Sanguem, South Goa

(Sameer S. Adkar) Registrar General High Court, Bombay

Date : 05 April, 2025

Note :-

1) Await detailed Notification of the postings, which will follow.

- 2) The Hon'ble the Chief Justice and Hon'ble Administrative Judges have been pleased to direct that all the officers under orders of Annual General Transfers should leave the charge of their present posting in consultation with the Principal District Judges of the respective stations, leave charge during vacation period in such a manner that after utilizing admissible joining period, normally they take charge at new station on the date of re-opening before office hours. This is necessary to ensure that on re-opening of Courts after vacation, all the Judicial Officers are at new station.
- 3) Courts re-open after vacation on 9th June 2025.
- 4) The Judicial Officers shall forward their representations if any, against the posting given in AGT Memo 2025 only through the link provided in the Judicial Officer's Portal on the official website of Bombay High Court from 07.04.2025 to 14.04.2025. The link will be disabled thereafter. The representation received thereafter, would not be considered at all. After submission, representations will be automatically received in this office through email (rg-bhc@nic.in).

- 5) The Judicial Officers who are under order of transfer are directed (a) to finish by judgments in cases in which hearing has already been concluded and (b) also should endeavour to dispose of all part-heard cases before handing over charge.
- 6) (*) Judicial Officers not due for transfer and who are transferred on their request are not entitled to Transfer Grants / Allowances.
- 7) Except above, all the representations are rejected.
- 8) **(#)** The Judicial Officers who is transferred and posted as President, Goa Administrative Tribunal Panaji, North Goa and Secretary, Goa District Legal Services Authority, Margao, South Goa shall leave the charge of their present posting in consultation with the High Court.

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